

**16. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/416/2016
NAME OF THE COMPANY	International Paper APPM Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

**Counsel for TRANSFEROR/DEMERGER COMPANY**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH	Advocate	vyerassociates14@gmail.com 9495968289	Vivek


**Counsel for TRANSFEREE/RESULTING COMPANY**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sujan Kumar Reddy	CGSC for RD.	986666 3528	for J. Reddy

**ORDER**

Heard Sri Vivek Ganesh, learned Counsel for the Petitioner and Sri Sujan Kumar Reddy, CGSC for RD.

The learned counsel for the Petitioner sought time . Post the case on 10.01.2018 for final hearing.

  
**MEMBER (Tech)**

Seshu

  
**MEMBER (Judl)**